

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI ORDER

In supersession of earlier orders, the following Committees are hereby re-constituted with immediate effect:-

1	Committee for Recruitment of support staff in subordinate Courts	Sh. Dharmesh Kumar Sharma Principal Judge, Family Courts (Central)	Chairperson
		Sh. Bharat Parashar Spl. Judge (PC Act)(CBI) Rouse Avenue	Member
		Sh. Lal Singh, Spl. Judge (PC Act) (CBI)Rouse Avenue	Member
		Sh. Manish Aggarwal Joint Registrar, High Court of Delhi	Member
		Sh. Praveen Jain, Deputy Secretary (Legal/CC-II, DSSSB, Mobile No.9350207080	Member
		Sh. AP Sharma, Deputy Secretary (Exam) DSSSB, Mobile No.9899904019	Member
2	Committee to consider the applications of the dependent family members of deceased government servant seeking compassionate appointment on group C/D posts.	Sh. Ajay Kumar Kuhar Spl. Judge (PC Act) (CBI) Rouse Avenue	Chairperson
		Sh. Sunil Kumar Aggarwal Judge In-charge, Mediation Centre, Tis Hazari	Member
		Sh. Ashish Aggarwal ASJ (Central)	Member
3	Centralized Committee for Library	Sh. Virender Kumar Goyal ASJ (West)	Chairperson
		Ms. Hemani Malhotra PO-MACT (West)	Member
		Ms. Monika Bajaj Assistant Accounts Officer (West)	Member

4	Committee for digitization/ scanning of record & award of contract for digitization/ scanning of office/judicial record of Delhi District Courts through outsource agency	Sh. Bhupesh Kumar ASJ (FTC) (West)	Chairperson
		Sh. Ajay Gulati ASJ (West)	Member
		Sh. Saurabh Pratap Singh Laler ASJ (West)	Member
		Sh. Abhilash Malhotra, MM (Central)	Member
		Ms. Neha Pandey, MM (West)	Member

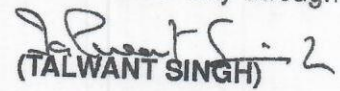
5	Committee to look into the matters regarding Police verification repost in respect of posts of Junior Judicial Assistant, Peon/Orderly/Dak Peon, Chowkidar, Book Binder & Sweeper and; For preparing SOP for verification of credentials/ testimonials of the Candidates	Ms. Shalinder Kaur Principal Judge, Family Courts (West)	Chairperson
		Sh. Vinod Kumar Addl. Sessions Judge (North)	Member
		Sh. Hasan Anzar ADJ (West)	Member

6	Committee to prepare a report in response to the Writ Petition (Civil) No. 8353/2017 regarding non- availability of records in digitized form in District Courts.	Sh. Vimal Kumar Yadav Spl. Judge (PC Act) (CBI) Rouse Avenue	Chairperson
		Sh. Munish Markan ADJ (South)	Member
		Sh. Vishal Singh ADJ (Central)	Member

7	Committee for Screening of Candidates for System Software Support L1 and L3 Posts under e-court Project	Sh. Virender Kumar Bansal Judge, Family Courts (Central)	Chairperson
		Sh. Saurabh Pratap Singh Laler ASJ (West)	Member
		Sh. Sidharth Mathur, Joint Registrar, Hon'ble High Court of Delhi.	Member
		Mr. Yogesh Khandelwal, PSA, Hon'ble High Court of Delhi (Included by Hon'ble High Court)	Member

8	Purchase Committee for purchase of hardware equipments for Rouse Avenue Courts, Complex	Sh. V.K. Bansal Judge, Family Courts (Central)	Chairperson
		Sh. Arun Bhardwaj Spl. Judge (PC Act) (CBI) Rouse Avenue	Member
		Sh. S.P.S. Laler Addl. Sessions Judge (West)	Member
		Sh. Abhilash Maihotra Metropolitan Magistrate (Central)	Member
		Sh. Raj Kumar Kundoo DDO/AO (Central)	Member
		DCA, Principal Accounts Office, GNCTD, Delhi	Ex-Officio/Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(TALWANT SINGH)

District & Sessions Judge. (HQs)
Delhi

The following committees are hereby dismantled:-

S.No.	Name of dismantled committee.
1	Sub-Committee for conducting the interviews for the post of system Analyst and Technical Officer
2	Restoration of Recruitment for consideration of various aspects of JJA Recruitment process 2017-2018

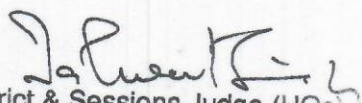
No. 1207/ 35329-379 F.1(3)/Gaz/19

Dated 25 MAY 2019

Sub: Reconstitution of Committees.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all court complexes Delhi/New Delhi/Rouse Avenue.
3. The Principal Judge, Family Courts (HQs), Delhi.
4. Sh. Manoj Jain, Principal Judge, Family Courts (South) Saket Courts, New Delhi.
5. Sh. Ravinder Dudeja, Director (Admin) Delhi Judicial Academy.
6. The Officers concerned.
7. Sr.AO(J)/AO(J)/AO, all the branches (Central) Tis Hazari Courts, Delhi.
8. The PS/Reader to the undersigned.
9. The DCA (Admin) Principal Accounts Officer, GNCT of Delhi.
10. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
11. The R&I Branch (Central) for uploading on LAYERS.


District & Sessions Judge (HQs)
Delhi